

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/9370/2026 BLAPL/3134/2026	ABDUL AMIR KHAN @ AMIR KHAN VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	JONK /56 /2026 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000155/2026
2	D-BLAPL/9571/2026 BLAPL/3135/2026	ABHAY GHOSH VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	JHARSUGUDA /577 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0002561/2025
3	D-BLAPL/9641/2026 BLAPL/3136/2026	MINATI MALLICK VS STATE OF ODISHA	RAJJEET ROY VS	// DISTRICT & SESIONS JUDGE,BHUBANE TR/0000105/2026
4	D-BLAPL/9646/2026 BLAPL/3137/2026	BISHNU PRASAD PATTNAIK @ BIRANCHI NARAYAN PATTNAIK VS STATE OF ODISHA	DEVASHIS PANDA VS	GUNUPUR /143 /2018 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R GR/0000309/2018
5	D-BLAPL/9649/2026 BLAPL/3138/2026	RAJESH SETHI VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	JHARSUGUDA /375 /2023 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000140/2023
6	D-BLAPL/9252/2026 BLAPL/3139/2026	CHINMAYA SAHU VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	NAWAPARA /37 /2026 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000136/2026
7	D-BLAPL/9579/2026 BLAPL/3140/2026	SUBHRANSU SHEKAR BHUYAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /183 /2025 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000065/2025
8	D-BLAPL/8936/2026 BLAPL/3141/2026	SONU PANDA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /221 /2025 J.M.F.C.,MOTTU AT M.V.79(Malkangiri) GR/0000528/2025
9	D-BLAPL/9204/2026 BLAPL/3142/2026	SAMBHUNATH MOHARANA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	SIMULIA /55 /2026 J.M.F.C.,SORO(Baleshwar) CT/0000243/2026
10	D-BLAPL/8044/2026 BLAPL/3143/2026	SUDHIR RANJAN NAIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BHASMA /275 /2025 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000113/2025
11	D-BLAPL/8986/2026 BLAPL/3144/2026	BAPI @ LAXMIDHAR DAS VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /901 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001740/2025

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12	D-BLAPL/9472/2026 BLAPL/3145/2026	SK. AHMED VS STATE OF ODISHA	KISHORE KUMAR SAHOO VS	PURUNABAZAR /48 /2026 J.M.F.C.,BHADRAK(Bhadrak) GR/0000067/2026
13	D-BLAPL/9626/2026 BLAPL/3146/2026	BISWAJIT SAMAL VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CUTTACK SADAR /555 /2020 1ST A.D.J., CUTTACK(Cuttack) ST/0000158/2022
14	D-BLAPL/9429/2026 BLAPL/3147/2026	SAMIR SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PAIKMAL /36 /2026 S.D.J.M.,PADAMPUR(Bargarh) GR/0000169/2026
15	D-BLAPL/9631/2026 BLAPL/3148/2026	SUDHIRA @ SIDHESWAR SAHU VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BAGDIA /42 /2026 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000020/2026
16	D-BLAPL/9611/2026 BLAPL/3149/2026	SAHIL HOTA @ SAHIL KUMAR HOTA VS STATE OF ODISHA	AMITAV TRIPATHY VS	PAIKMAL /36 /2026 S.D.J.M.,PADAMPUR(Bargarh) GR/0000169/2026
17	D-BLAPL/9620/2026 BLAPL/3150/2026	ARTTA HARIJAN @ ARTA HARIJAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	PAIKMAL /36 /2026 S.D.J.M.,PADAMPUR(Bargarh) GR/0000169/2026
18	D-BLAPL/9537/2026 BLAPL/3151/2026	SUNANTA MALICK @ SUNANTA MALLICK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAJURIPADA /203 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000116/2025
19	D-BLAPL/8590/2026 BLAPL/3152/2026	SOUMYA RANJAN PRADHAN VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	LINGARAJ P.S. /231 /2022 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE CT/0000018/2023
20	D-BLAPL/9533/2026 BLAPL/3153/2026	ABALA NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /631 /2025 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000006/2025
21	D-BLAPL/8604/2026 BLAPL/3154/2026	SADANANDA PRUSTY VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000096/2026
22	D-BLAPL/9540/2026 BLAPL/3155/2026	BIRENDRA MALLIK @ MALLICK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /57 /2026 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000094/2026
23	D-BLAPL/8845/2026	LOHIT KUMAR NAIK	SUSIL KUMAR PATTNAIK	HARICHANDANPUR /311 /2025

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	BLAPL/3156/2026	VS STATE OF ODISHA	VS	J.M.F.C.,KEONJHAR(Kendujhar) GR/0001530/2025
24	D-BLAPL/9374/2026 BLAPL/3157/2026	SANJAY PRASAD @ SANU VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BRAJARAJNAGAR /39 /2026 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000179/2026
25	D-BLAPL/9542/2026 BLAPL/3158/2026	RABINARAYAN DEEP @ RANA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PAIKMAL /207 /2021 A.D.J.,PADAMPUR(Bargarh) Spl/0000089/2021
26	D-BLAPL/9492/2026 BLAPL/3159/2026	AJIT KUMAR MISHRA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	MADHUPATNA /369 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001741/2025
27	D-BLAPL/9061/2026 BLAPL/3160/2026	MAGDA MURMU @ JAGADA MURMU VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	TIRING /170 /2025 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/0000005/2026
28	D-BLAPL/9504/2026 BLAPL/3161/2026	RASMITA SWAIN @ SMT. RASMITA SWAIN VS STATE OF ODISHA	AMIT KUMAR SAHU VS	JEYPORE SADAR /11 /2026 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000039/2026
29	D-BLAPL/9514/2026 BLAPL/3162/2026	DAMA KHILA @ DAMO KHILLA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	MUDULIPODA /68 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000083/2025
30	D-BLAPL/9516/2026 BLAPL/3163/2026	KALIA BARIKA VS STATE OF ODISHA	ASHOK DAS VS	RAIKIA /226 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal Spl/0000162/2025
31	D-BLAPL/9342/2026 BLAPL/3164/2026	CHAMPESWAR BARIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /76 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000100/2026
32	D-BLAPL/9522/2026 BLAPL/3165/2026	BADAL DEHURY VS STATE OF ODISHA	BIKASH KUMAR DASH VS	JHARSUGUDA /118 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000009/2026
33	D-BLAPL/9531/2026 BLAPL/3166/2026	GAJANAN NAIK VS STATE OF ODISHA	BASANTA KUMAR DAS VS	DHANUPALI /68 /2023 A.D.J.,SAMBALPUR(Sambalpur) ST/0000200/2023
34	D-BLAPL/9557/2026 BLAPL/3167/2026	SOUMYA @ SOUMYA RANJAN BEHERA VS	SWAGATIKA PANDA VS	PHIRINGIA /238 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal

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35	D-BLAPL/9560/2026 BLAPL/3168/2026	STATE OF ODISHA SHOBI @ WASEEM @ ZUBER @ ZUBER ALI @ PAPPU VS STATE OF ODISHA	SK. ZAFARULLA VS	Spl/0000128/2025 JHARSUGUDA SADAR /554 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0002857/2024
36	D-BLAPL/9701/2026 BLAPL/3169/2026	GHASI KHILA @ GHASI KHILLA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	MUDULIPODA /68 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000083/2025
37	D-CMP/13216/2026 CMP/581/2026	BABAJI CHARAN SAHOO VS GOVT. OF ODISHA, BHUBANESWAR	SUVASHISH PATTANAIAK VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0002104/2022
38	D-CONTC/11100/2026 CONTC/1924/2026	SURENDRA BHOI VS KALPANA DAS, TAHASILDAR, BALIPATNA, KHORHDA	ADV. VS	// ()
39	D-CONTC/13286/2026 CONTC/1925/2026	BIJAY KUMAR SWAIN VS DEVDUTT PRADHAN, TAHASILDAR,CUTTACK SADAR	BISWAMBAR MOHANTY VS	// ()
40	D-CONTC/11331/2026 CONTC/1926/2026	SATYABADI GOUDA VS ER. SAGAR MOHANTY, ENEGINEER-IN-CHIEF, W.R., ODISHA	ADV. VS	// ()
41	D-CONTC/12997/2026 CONTC/1927/2026	NIRANJAN MOHANTY VS ANU GARG, IAS	JASPREET KAUR VS	// ()
42	D-CONTC/13441/2026 CONTC/1928/2026	PRASANNA KUMAR MOHARANA VS ARAVIND AGRAWAL, IAS	ADV. VS	// ()
43	D-CONTC/13796/2026 CONTC/1929/2026	BANDITA MUDULI VS NIGAMANANDA PANDA, OAS	BIPIN KUMAR NAYAK VS	// ()
44	D-CONTC/12470/2026 CONTC/1930/2026	SANKARSAN SATAPATHY VS YAMINI SARANGI, IAS	ADV. VS	// ()
45	D-CONTC/12474/2026 CONTC/1931/2026	RAMA KANTA BEHERA VS SUBHA SHARMA,IAS	ADV. VS	// ()

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46	D-CONTC/12487/2026 CONTC/1932/2026	TARANI KUMAR BEHERA VS SUBHA SHARMA,IAS	ADV. VS	// 0 //
47	D-CONTC/13304/2026 CONTC/1933/2026	RASHMIREKHA MAJHI VS DR.RAJESH KUMAR SAHOO, SECRETARY, STATE SELECTION BOARD, HIGHER EDUCATION DEPT.,ODISHA	ADV VS	// 0 //
48	D-CONTC/10343/2026 CONTC/1934/2026	MANAGING COMMITTEE OF G.P. HIGH SCHOOL VS DR.N.THIRUMALA NAIK,IAS	SUBHADUTTA ROUSTRAY VS	// 0 //
49	D-CONTC/11585/2026 CONTC/1935/2026	AKSHAYA MAHAKUD VS RAHUL GOEL, IPS	GAGAN BIHARI SINGH VS	// 0 //
50	D-CONTC/11592/2026 CONTC/1936/2026	ABRAR KHAN VS CHANCHAL RANA, IAS	ADV. VS	// 0 //
51	D-CONTC/11594/2026 CONTC/1937/2026	BHANJA KISHORE MOHANTY VS ARAVIND AGARWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	BALARAM BEHERA VS	// 0 //
52	D-CONTC/11597/2026 CONTC/1938/2026	DHANESWAR MAHANTA VS VISHAL SINGH, IAS	ADV. VS	// 0 //
53	D-CRLA/292/2026 CRLA/328/2026	PURUSOTTAM PRADHAN VS STATE OF ODISHA	RUCHI RAJGARHIA VS	SUNDARGARH SADAR /11 /2013 A.D.J.,SUNDARGARH(Sundargarh) ST/0000157/2014
54	D-CRLA/8147/2026 CRLA/329/2026	GANGADHAR PANDA VS STATE OF ODISHA	SANJAY KUMAR DAS VS	SORO /764 /2024 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000053/2024
55	D-CRLMC/8571/2026 CRLMC/1091/2026	SIPU ROUT VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	//0 DISTRICT & SESIONS JUDGE,BHUBANE CRREV/0000129/2025
56	D-CRLMC/8627/2026 CRLMC/1092/2026	SUMANTA SAHU @ RISHI SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /209 /2021 A.D.J.,KODALA(Ganjam) ST/0000119/2022
57	D-CRLMC/8964/2026	DAMAYANTI SATAPATHY	SOUBHAGYA KUMAR DASH	INFOCITY PS /133 /2026

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	CRLMC/1093/2026	VS STATE OF ODISHA	VS	J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000389/2026
58	D-CRLMC/9177/2026 CRLMC/1094/2026	BIRA@BIRENDRA SAHOO@SAHU VS STATE OF ODISHA	CHIRANJIB ROUT VS	SAMAL /48 /2013 ASST.SESIONS JUDGE,TALCHER(Anug CT/0000002/2025
59	D-CRLMC/8965/2026 CRLMC/1095/2026	BAPINA KUMAR MAJHY VS STATE OF ODISHA	PARTHA SARATHI DAS VS	CHANDAKA P.S. /105 /2026 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000428/2026
60	D-CRLMC/9635/2026 CRLMC/1096/2026	JITENDRA BRAHMA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	DHENKANAL SADAR /1075 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001958/2025
61	D-CRLMC/9637/2026 CRLMC/1097/2026	PRIYADARSHANI MOHANTY VS DILLIP KUMAR JENA	ANANTA NARAYAN PATTANAYAK VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) CMC/0001004/2024
62	D-CRLMC/8912/2026 CRLMC/1098/2026	RAHUL BARMA VS STATE OF ODISHA	GOKULANANDA SAHU VS	KHARIAR /169 /2011 J.M.F.C.,KHARIAR(Nuapada) GR/0000435/2011
63	D-CRLMC/8997/2026 CRLMC/1099/2026	NISHISMITA KUJUR VS STATE OF ODISHA	RILIBALA ROUT VS	SECTOR-15 /37 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0000908/2025
64	D-CRLMC/9501/2026 CRLMC/1100/2026	BAINA CHARAN PANDA VS STATE OF ODISHA(VIG.)	PRABIN DAS VS	CUTTACK VIGILANCE /44 /2003 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000035/2009
65	D-CRLMC/9555/2026 CRLMC/1101/2026	MANOJ MAHAKUDA@SONU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHULBANI SADAR /106 /2020 ASST. SESSIONS JUEGE (STC), PHULBA ST/0000052/2021
66	D-CRLMP/7295/2026 CRLMP/440/2026	MANDADORI SUNANI VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	//0 () //
67	D-CRLMP/8472/2026 CRLMP/441/2026	JAYANTI SAHOO VS STATE OF ODISHA	PRADEEP KUMAR KHUNTIA VS	RENGALI (SAMBALPUR) /76 /2022 () //
68	D-CRLMP/8475/2026 CRLMP/442/2026	M/S. MANAPPURAM FINANCE LTD.,BHUBANESWAR VS	TAPAN KUMAR JENA SAMANTA VS	CAPITAL P.S. /526 /2025 ()

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69	D-CRLMP/8517/2026 CRLMP/443/2026	STATE OF ODISHA MINATI MAHURI VS	PRAMOD KUMAR JENA VS	// BALIAPAL /93 /2026 ()
70	D-CRLREV/9528/2026 CRLREV/251/2026	STATE OF ODISHA SAROJ KUMAR SWAIN VS	SUMIT KUMAR MOHANTY VS	// ANGUL TOWN /30 /2025 A.D.J.,ANGUL(Anugul) CT/0000578/2025
71	D-CRLREV/9632/2026 CRLREV/252/2026	STATE OF ODISHA PURNA CHANDRA MAHANTA VS	PARTHA SARATHI DAS VS	KEONJHAR SADAR /220 /2007 DISTRICT & SESSIONS JUDGE,KEONJHAR CRA/0000021/2025
72	D-CRLREV/9426/2026 CRLREV/253/2026	STATE OF ODISHA INFORMANT/VICTIM VS	SATYAJIT MOHAPATRA VS	SAHADEV KHUNTA /327 /2020 AD-HOC A.D.J.(FTSC),BALASORE(Baleshwar) Spl/0000284/2022
73	D-EXP/11751/2026 EXP/41/2026	STATE OF ODISHA NRUSINGHA NATH BEHERA VS	SANJIB MOHANTY VS	// ()
74	D-FAO/14113/2026 FAO/178/2026	DR.SWATI MISHRA,OAS,REGISTRAR UTKAL UNIVERSITY,BHUBANESWAR ANUPAMA DASH VS	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0000978/2016
75	D-FAO/14146/2026 FAO/179/2026	STATE OF ODISHA SUDHARANI TRIPATHY VS	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0000558/2017
76	D-FAO/14110/2026 FAO/180/2026	STATE OF ODISHA BABITA SARANGI VS	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0001071/2016
77	D-FAO/14121/2026 FAO/181/2026	STATE OF ODISHA PRASAN@PRASANNA KUMAR BARIK VS	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0000774/2014
78	D-RPFAM/12081/2026 RPFAM/93/2026	STATE OF ODISHA JAGABANDHU DAS VS	SITAKANTA HOTA VS	// JUDGE, FAMILY COURT, NAYAGARH(Nayagarh) CRLMP/0000040/2025
79	D-RSA/12648/2026 RSA/169/2026	MITARANI SAHOO SAUMITRA KUMAR MANDAL VS TRINATH SASMAL	SANJAY KUMAR PRADHAN VS	// 2ND A.D.J.,BERHAMPUR(Ganjam) RFA/0000055/2020

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80	D-RSA/12643/2026 RSA/170/2026	SAUMITRA KUMAR MANDAL VS TRINATH SASMAL	SANJAY KUMAR PRADHAN VS	// 2ND A.D.J.,BERHAMPUR(Ganjam) RFA/0000052/2020
81	D-RSA/12675/2026 RSA/171/2026	GITANJALI PATTANAİK VS BISWARUPA PATTANAİK	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),BOUDH(Baudh) CS/0000029/2022
82	D-RSA/12804/2026 RSA/172/2026	THE COLLECTOR,CUTTACK VS DAMODAR NANDA	SWAYAMBHU MISHRA,A.S.C VS	// CIVIL JUDGE (JD),2ND COURT,CUTTACK CS/0000187/2011
83	D-RSA/12736/2026 RSA/173/2026	ORISSA STATE FINANCIAL CORPORATION, CUTTACK VS RADHA MOHAN MOHANTA	ABINASH ROUSTRAY VS	// DISTRICT & SESIONS JUDGE,BARIPADA RFA/0000033/2011
84	D-RSA/12737/2026 RSA/174/2026	PRANOY KUMAR ROY VS PURNIMA DEVI@PURNI	TUSAR KUMAR MISHRA VS	// A.D.J.,SUNDARGARH(Sundargarh) RFA/0000013/2024
85	D-RVWPET/13916/2026 RVWPET/83/2026	STATE OF ODISHA VS LITU BEHERA	JAYANTA KUMAR KHANDAYATRAY,A.S.C VS	// () //
86	D-WA/12932/2026 WA/519/2026	DEEPAK KUMAR KAR VS SRIMATI SETHY	ANKITA MUKHERJI VS	// () //
87	D-WA/11315/2026 WA/520/2026	STATE OF ODISHA VS KABITA GIRI	DEBASHIS TRIPATHY,A.G.A VS	// () //
88	D-WA/13030/2026 WA/521/2026	STATE OF ODISHA VS SUDAM PANDA	ARABINDA TRIPATHY,A.G.A VS	// () //
89	D-WA/13031/2026 WA/522/2026	STATE OF ODISHA VS BIJAY KUMAR DAKUA	ARABINDA TRIPATHY,A.G.A VS	// () //
90	D-WA/12078/2026 WA/523/2026	STATE OF ODISHA VS KANHU CHARAN KARNA	DEBASISH TRIPATHY,A.G.A VS	// () //
91	D-WA/12259/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	//

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	WA/524/2026	VS MRUTYUNJAYA LENKA	VS	0 //
92	D-WP(C)/12064/2026 WP(C)/10158/2026	GIREN BAIDYA VS THE TAHASILDAR, MAHAKALAPARA, KENDRAPARA	LAMBODAR PRADHAN VS	// 0 //
93	D-WP(C)/12391/2026 WP(C)/10159/2026	BHIMA CHARAN DAS VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
94	D-WP(C)/11979/2026 WP(C)/10160/2026	M/S MMTCLTD, BHUBANESWAR VS COMMISSIONER OF CUSTOMS (PREVENTIVE) COMMISSIONERATE, KHURDA	IPSIT AUROBINDO ACHARYA VS	// 0 //
95	D-WP(C)/13173/2026 WP(C)/10161/2026	DEBABRATA RAY VS UNION OF INDIA	KUMARESWAR MOHANTY VS	// 0 //
96	D-WP(C)/13024/2026 WP(C)/10162/2026	RAMESWAR SAKTI SHG DHTIPURA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
97	D-WP(C)/13973/2026 WP(C)/10163/2026	DR.MANORANJAN BISWAS VS MECON LIMITED, RANCHI	DEEPALI MAHAPATRA VS	// 0 //
98	D-WP(C)/13029/2026 WP(C)/10164/2026	TUKUNA BHOI VS DEPUTY DIRECTOR CONSOLIDATION, KHURDA	RAMAKANTA DAS VS	// 0 //
99	D-WP(C)/13088/2026 WP(C)/10165/2026	GYANENDRA SAMANTARAY VS THE CHIEF GENERAL MANAGER, STATE BANK OF INDIA, BHUBANESWAR	ROHIT RANJAN RAY VS	// 0 //
100	D-WP(C)/14123/2026 WP(C)/10166/2026	SUSHIL KUMAR MISHRA VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //
101	D-WP(C)/13960/2026 WP(C)/10167/2026	RAMPRIT RAY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
102	D-WP(C)/13434/2026 WP(C)/10168/2026	BRAMHANANDA PRADHAN VS	SUBASH CHANDRA PUSPALAKA VS	// 0

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103	D-WP(C)/13107/2026 WP(C)/10169/2026	THE STATE OF ODISHA SIMASHREE GARNAIK VS STATE OF ORISSA	AJAYA KUMAR TRIPATHY VS	// // ()
104	D-WP(C)/13964/2026 WP(C)/10170/2026	M/S KONARK AYURVEDIC PHARMACY, KHURDA VS STATE OF ODISHA	PRATIK DASH VS	// () //
105	D-WP(C)/13209/2026 WP(C)/10171/2026	SARAT JENA VS THE TAHASILDAR, MAHAKALAPARA, KENDRAPARA	LAMBODAR PRADHAN VS	// () //
106	D-WP(C)/14074/2026 WP(C)/10172/2026	ABASIK SHISHU VIDYA MANDIR, CHATUNI VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// () //
107	D-WP(C)/13111/2026 WP(C)/10173/2026	BAPUJI MOHARANA VS STATE OF ORISSA	AJAYA KUMAR TRIPATHY VS	// () //
108	D-WP(C)/11511/2026 WP(C)/10174/2026	BIDYADHAR BEHERA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// () //
109	D-WP(C)/12320/2026 WP(C)/10175/2026	AKSHAYA KUMAR BEHERA VS DEEPARANI BEHERA	MD. GOLAM MADANI VS	// () //
110	D-WP(C)/13747/2026 WP(C)/10176/2026	PURNA CHANDRA PRADHAN VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// () //
111	D-WP(C)/12782/2026 WP(C)/10177/2026	SHIBU KUMAR SAHU VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// () //
112	D-WP(C)/12066/2026 WP(C)/10178/2026	MAA DURGA PRIMARY FISHERMAN CO.OPERATIVE SOCIETY LTD, KHURDA VS UNION OF INDIA	RAMACHANDRA PANIGRAHY VS	// () //
113	D-WP(C)/12719/2026 WP(C)/10179/2026	SANGRAM KESHARI MOHAPATRA VS STATE OF ODISHA	GYAN RANJAN MOHAPATRA VS	// () //

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114	D-WP(C)/12660/2026 WP(C)/10180/2026	ANNAPURNA MUDULI VS UNION OF INDIA	PRATYUSHA NAIDU VS	// 0 //
115	D-WP(C)/14155/2026 WP(C)/10181/2026	M/S. DHABALESWAR ENTERPRISERS, CUTTACK VS PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR	DEBASISH PATNAIK VS	// 0 //
116	D-WP(C)/12787/2026 WP(C)/10182/2026	DHARMANANDA SAHOO VS HDFC BANK LIMITED, CHENNAI	SAPAN KUMAR LENKA VS	// 0 //
117	D-WP(C)/12764/2026 WP(C)/10183/2026	SANTOSH KUMAR PALO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
118	D-WP(C)/13437/2026 WP(C)/10184/2026	DIPAN KUMAR BEHERA VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
119	D-WP(C)/13553/2026 WP(C)/10185/2026	AMIT PRAKASH NAYAK VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
120	D-WP(C)/13557/2026 WP(C)/10186/2026	OMKAR DAS VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
121	D-WP(C)/12701/2026 WP(C)/10187/2026	JAGANNATH MAHANTA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
122	D-WP(C)/13559/2026 WP(C)/10188/2026	SHINE SHREE DASH VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
123	D-WP(C)/12919/2026 WP(C)/10189/2026	DILLIP KUMAR GIRI VS THE PRESIDING OFFICER, STATE EDUCATION TRIBUNAL, BHUBANESWAR	PRAFULLA KUMAR KAR VS	// 0 //
124	D-WP(C)/13703/2026 WP(C)/10190/2026	SATYANARAYAN ROUL VS STATE OF ODISHA	MANAS PATI VS	// 0 //
125	D-WP(C)/14217/2026	M/S.KONARK POWER, JAGATPUR, CUTTACK	PRAGYAN PARMITA MOHANTY	//

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	WP(C)/10191/2026	VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, BHUBANESWAR	VS	0 //
126	D-WP(C)/13418/2026 WP(C)/10192/2026	SUBHALAXMI MAHAPATRA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
127	D-WP(C)/13704/2026 WP(C)/10193/2026	AMARA PRADHAN VS STATE OF ODISHA	MANAS PATI VS	// 0 //
128	D-WP(C)/13421/2026 WP(C)/10194/2026	BISWABIJAYI SAHU VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
129	D-WP(C)/13707/2026 WP(C)/10195/2026	JNANA RANJAN MOHANTY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
130	D-WP(C)/13562/2026 WP(C)/10196/2026	BIBATSA BESAN VS FOREST ENVIRONMENT AND CLIMATE CHANGE	MANOJA KUMAR KHUNTIA VS	// 0 //
131	D-WP(C)/13448/2026 WP(C)/10197/2026	IFTEKHAR ALLI AHEMMAD VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
132	D-WP(C)/12978/2026 WP(C)/10198/2026	UNION OF INDIA VS PRIYA NATH DASH	MILLON KUMAR VS	// 0 //
133	D-WP(C)/13460/2026 WP(C)/10199/2026	SURYAKANTA HARANSINGH VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
134	D-WP(C)/13970/2026 WP(C)/10200/2026	CHOUDHURY LAXMIDHAR SAHOO VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	// 0 //
135	D-WP(C)/13436/2026 WP(C)/10201/2026	SIS LIMITED, KHURDA VS UNION OF INDIA	SAMARENDRA KUMAR MOHANTY VS	// 0 //
136	D-WP(C)/13318/2026 WP(C)/10202/2026	NITYANANDA NAYAK VS	PRASANTA KUMAR SATAPATHY VS	// 0

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137	D-WP(C)/13563/2026 WP(C)/10203/2026	SUB COLLECTOR, KUCHINDA PRASANNAJIT NAIK VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// // 0 //
138	D-WP(C)/14136/2026 WP(C)/10204/2026	ARABINDA JENA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
139	D-WP(C)/13552/2026 WP(C)/10205/2026	RESHMA LAKRA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
140	D-WP(C)/13415/2026 WP(C)/10206/2026	SUSMITA SWAIN VS STATE OF ODISHA	ATULTRIPATHY VS	// 0 //
141	D-WP(C)/13220/2026 WP(C)/10207/2026	BHAVESH KUMAR JAIN VS THE STATE TRANSPORT AUTHORITY, ODISHA	MANORANJAN PADHY VS	// 0 //
142	D-WP(C)/13417/2026 WP(C)/10208/2026	SASMITA PARIDA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
143	D-WP(C)/13221/2026 WP(C)/10209/2026	BHAVESH KUMAR JAIN VS THE STATE TRANSPORT AUTHORITY, ODISHA	MANORANJAN PADHY VS	// 0 //
144	D-WP(C)/54765/2025 WP(C)/10210/2026	BHAGYADHAR SAHOO VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
145	D-WP(C)/13222/2026 WP(C)/10211/2026	SANTANA DAS VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
146	D-WP(C)/13223/2026 WP(C)/10212/2026	BHAVESH KUMAR JAIN VS THE STATE TRANSPORT AUTHORITY, ODISHA	MANORANJAN PADHY VS	// 0 //
147	D-WP(C)/13695/2026 WP(C)/10213/2026	SATYANARAYAN SAHOO VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //

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148	D-WP(C)/13089/2026 WP(C)/10214/2026	PALLABI DAS VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// 0 //
149	D-WP(C)/13389/2026 WP(C)/10215/2026	M/S ABHAYA CHARAN CHAUDHURY,CUTTACK VS UNION OF INDIA	KAJAL SAHOO VS	// 0 //
150	D-WP(C)/13133/2026 WP(C)/10216/2026	DR. RAJEEB LOCHAN SETHI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
151	D-WP(C)/13770/2026 WP(C)/10217/2026	DR.NIRANJAN ROUT VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
152	D-WP(C)/13698/2026 WP(C)/10218/2026	MINU JENA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
153	D-WP(C)/13061/2026 WP(C)/10219/2026	KRUSHNA CHANDRA PRUSTY VS STATE OF ODISHA	DAMODAR PATRA VS	// 0 //
154	D-WP(C)/13694/2026 WP(C)/10220/2026	HARISH CHANDRA SAHOO VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //
155	D-WP(C)/13440/2026 WP(C)/10221/2026	ALOK KUMAR SETHY VS BRANCH MANAGER, STATE BANK OF INDIA, SONEPUR MAIN BRANCH, SONEPUR	DAYANIDHI MISHRA VS	// 0 //
156	D-WP(C)/13065/2026 WP(C)/10222/2026	JAGANNATH DALEI VS STATE OF ODISHA	ASHOK DAS VS	// 0 //
157	D-WP(C)/13700/2026 WP(C)/10223/2026	JACHINDRA KUMAR MOHANTY VS STATE OF ORISSA	MANAS PATI VS	// 0 //
158	D-WP(C)/13069/2026 WP(C)/10224/2026	PRAFULLA SINGH VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// 0 //
159	D-WP(C)/14100/2026	SUNSHINE ANAND SWAIN	ANAND CHANDRA SWAIN	//

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	WP(C)/10225/2026	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/13701/2026 WP(C)/10226/2026	RAGHUNATH MISHRA VS STATE OF ORISSA	MANAS PATI VS	// 0 //
161	D-WP(C)/13785/2026 WP(C)/10227/2026	BHARAT CHANDRA SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	// 0 //
162	D-WP(C)/13142/2026 WP(C)/10228/2026	DR. SUBRAT CHHOTARAY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
163	D-WP(C)/13104/2026 WP(C)/10229/2026	PUBLIC INFORMATION OFFICER, TPNODL, BALASORE VS ODISHA INFORMATION COMMISSION, BBSR	LALIT KUMAR MAHARANA VS	// 0 //
164	D-WP(C)/14319/2026 WP(C)/10230/2026	PURI DISTRICT EX- SERVICES LEAGUE, NABAKALEBAR ROAD, PURI VS MANAGING DIRECTOR, CENTRAL ORGANIZATION, DELHI CANTT	DEEPALI MAHAPATRA VS	// 0 //
165	D-WP(C)/13702/2026 WP(C)/10231/2026	PRAMOD KUMAR PRADHAN VS STATE OF ORISSA	MANAS PATI VS	// 0 //
166	D-WP(C)/13931/2026 WP(C)/10232/2026	BISWAJIT SENAPATI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
167	D-WP(C)/13105/2026 WP(C)/10233/2026	PRAVAKAR BALLAV GOSWAMI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
168	D-WP(C)/13080/2026 WP(C)/10234/2026	JYOTSHNARANI MOHANTY VS GURU CHARAN MOHATY(DEAD)	BHASKAR CHANDRA PANDA VS	// 0 //
169	D-WP(C)/13135/2026 WP(C)/10235/2026	GAJANAN NAIK @ NAYAK VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	// 0 //
170	D-WP(C)/13936/2026 WP(C)/10236/2026	PANKAJINI PATRA VS	SITARAM SATAPATHY VS	// 0

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171	D-WP(C)/13143/2026 WP(C)/10237/2026	STATE OF ODISHA BHARATI SWAIN VS	CHIRANJEEV BIDYABHUSHAN VS	// // ()
172	D-WP(C)/13150/2026 WP(C)/10238/2026	STATE OF ODISHA CHANDRAMANI DAS VS	DEBENDRANATH MISRA VS	// // ()
173	D-WP(C)/11613/2026 WP(C)/10239/2026	STATE OF ODISHA DIPTI JENA VS	KISHORE KUMAR MISHRA VS	// // ()
174	D-WP(C)/12996/2026 WP(C)/10240/2026	STATE OF ORISSA BINAYAK NAYAK VS	SWAPNA KUMAR OJHA VS	// // ()
175	D-WP(C)/13139/2026 WP(C)/10241/2026	STATE OF ODISHA MANOJ KUMAR SAMANTARAY VS	SUBRATA KUMAR MOHANTY VS	// // ()
176	D-WP(C)/13177/2026 WP(C)/10242/2026	STATE OF ODISHA NARAYAN PADHAN VS	DILIP KUMAR SAHU VS	// // ()
177	D-WP(C)/13001/2026 WP(C)/10243/2026	STATE OF ODISHA TEJARAJ PATI VS	DEEPALI MAHAPATRA VS	// // ()
178	D-WP(C)/13140/2026 WP(C)/10244/2026	MAHANADI COALFIELDS LTD, SAMBALPUR BHASKAR CHANDRA DASH VS	CHIRANJEEV BIDYABHUSHAN VS	// // ()
179	D-WP(C)/14226/2026 WP(C)/10245/2026	STATE OF ODISHA JAGABANDHU MUDULI VS	SAIBRATA RATH VS	// // ()
180	D-WP(C)/14025/2026 WP(C)/10246/2026	STATE OF ODISHA ASHOK KUMAR SAHU VS	DIGANTA DAS VS	// // ()
181	D-WP(C)/12515/2026 WP(C)/10247/2026	CENTRAL BOARD OF DIRECT TAXES (CBDT), NEW DELHI SMRUTIREKHA SAHU VS	BINOD KUMAR HATI VS	// // ()
		ASHIS KUMAR SAHOO		//

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182	D-WP(C)/14222/2026 WP(C)/10248/2026	PRADIPTA KUMAR DASH VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
183	D-WP(C)/14032/2026 WP(C)/10249/2026	BHUPESH KUMAR JAISWAL VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, ODISHA, BHUBANESWAR	DIGANTA DAS VS	// 0 //
184	D-WP(C)/12351/2026 WP(C)/10250/2026	SASANKA SEKHAR LENKA VS STATE OF ODISHA	SUSANTA KUMAR PRADHAN VS	// 0 //
185	D-WP(C)/13101/2026 WP(C)/10251/2026	RANJAN KUMAR BEHERA VS STATE OF ORISSA	KARUNAKAR RATH VS	// 0 //
186	D-WP(C)/12670/2026 WP(C)/10252/2026	SUDHIR NAIK VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
187	D-WP(C)/14031/2026 WP(C)/10253/2026	LAMBODAR BARSAL VS REGISTRAR, COOPERATIVE SOCIETIES, ODISHA, KHURDA	JAJATI KESHARI KHUNTIA VS	// 0 //
188	D-WP(C)/14075/2026 WP(C)/10254/2026	SK MEHERBAN ALLI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
189	D-WP(C)/14180/2026 WP(C)/10255/2026	ANTARYAMI NAYAK VS STATE OF ODISHA	PUJARANI MUDULI VS	// 0 //
190	D-WP(C)/13289/2026 WP(C)/10256/2026	RANUBALA MALLICK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
191	D-WP(C)/14264/2026 WP(C)/10257/2026	MAHESWAR SAHOO VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
192	D-WP(C)/14040/2026 WP(C)/10258/2026	DHIREN KUMAR PRADHAN VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// 0 //
193	D-WP(C)/13291/2026	BHAGABATI GHODEI	MANOJA KUMAR KHUNTIA	//

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	WP(C)/10259/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/12676/2026 WP(C)/10260/2026	SHRIMATI BINDHANI VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
195	D-WP(C)/13929/2026 WP(C)/10261/2026	LINGARAJ SAHU VS STATE OF ODISHA	SITARAM SATAPATHY VS	// 0 //
196	D-WP(C)/12748/2026 WP(C)/10262/2026	KAMALABALA DASH VS LAND REFOMS COMMISSIONER CONSOLIDATION AND SETTLEMENT ODISHA, CUTTACK	MAHESWAR MOHANTY VS	// 0 //
197	D-WP(C)/14045/2026 WP(C)/10263/2026	SAROJ KUMAR PUROHIT VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// 0 //
198	D-WP(C)/14275/2026 WP(C)/10264/2026	SANJAY SARKAR VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
199	D-WP(C)/14267/2026 WP(C)/10265/2026	CHANCHAL BAGARIA VS INDIAN OVERSEAS BANK, ROURKELA BRANCH, SUNDERGARH	TANMAY MISHRA VS	// 0 //
200	D-WP(C)/12837/2026 WP(C)/10266/2026	MUKESH KUMAR VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
201	D-WP(C)/14054/2026 WP(C)/10267/2026	SANJAY KUMAR SINGH VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// 0 //
202	D-WP(C)/14132/2026 WP(C)/10268/2026	KAPILA NANDA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
203	D-WP(C)/13151/2026 WP(C)/10269/2026	CHETANA KUMARI MISRA VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
204	D-WP(C)/13157/2026 WP(C)/10270/2026	BHOLESWAR SAHU VS	AJAYA KUMAR TRIPATHY VS	// 0

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205	D-WP(C)/14006/2026 WP(C)/10271/2026	STATE OF ODISHA SARAT CHANDRA SAHOO VS	TUSAR KUMAR MISHRA VS	// // ()
206	D-WP(C)/13589/2026 WP(C)/10272/2026	STATE OF ODISHA SUNIL KUMAR NAYAK VS	SUDHIR KUMAR PATRA VS	// // ()
207	D-WP(C)/13609/2026 WP(C)/10273/2026	THE CHIEF EXECUTIVE OFFICER, TPCODL, KHORDHA SHREE RAM SEBA PARISAD VS	SAIBRATA RATH VS	// // ()
208	D-WP(C)/13617/2026 WP(C)/10274/2026	STATE OF ODISHA JATADHARI RATH VS	LAGNAJIT PATTNAIK VS	// // ()
209	D-WP(C)/13963/2026 WP(C)/10275/2026	STATE OF ODISHA M/S BISWESWAR ROUT SECURITY AGENCY VS	ANJAN KUMAR BISWAL VS	// // ()
210	D-WP(C)/14013/2026 WP(C)/10276/2026	PARADIP PORT TRUST PURNENDU KUMAR MISHRA VS	NIRANJAN LENKA VS	// // ()
211	D-WP(C)/13618/2026 WP(C)/10277/2026	STATE OF ODISHA SHREE RAM SEBA PARISAD VS	SAIBRATA RATH VS	// // ()
212	D-WP(C)/14093/2026 WP(C)/10278/2026	STATE OF ODISHA PRAMOD KUMAR SAHOO VS	ALOK KUMAR PANDA VS	// // ()
213	D-WP(C)/12523/2026 WP(C)/10279/2026	STATE OF ODISHA ANIRUDHA PRADHAN VS	DIPTI RANJAN MOHAPATRA VS	// // ()
214	D-WP(C)/13943/2026 WP(C)/10280/2026	STATE OF ODISHA BANDANA ROUT VS	SARAT CHANDRA MEKAP VS	// // ()
215	D-WP(C)/14118/2026 WP(C)/10281/2026	STATE OF ODISHA BHANJA COLLEGE OF NURSING,GANJAM VS	DEVI PRASAD DASH VS	// // ()
		STATE OF ODISHA		//

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216	D-WP(C)/13206/2026 WP(C)/10282/2026	GANGADHAR BEHERA VS SUB-COLLECTOR, BHADRAK	RABI NARAYAN PANDA VS	// () //
217	D-WP(C)/14090/2026 WP(C)/10283/2026	LAGEN KUMAR SAHOO VS MAHINDRA AND MAHINDRA FINANCE LTD., MUMBAI	SARADA DASH VS	// () //
218	D-WP(C)/14129/2026 WP(C)/10284/2026	RAMA CHANDRA SAHOO VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// () //
219	D-WP(C)/13200/2026 WP(C)/10285/2026	SABITRI SAHOO VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// () //
220	D-WP(C)/13201/2026 WP(C)/10286/2026	UMAKANTA NAYAK VS STATE OF ODISHA	BISWAJIT PRADHAN VS	// () //
221	D-WP(C)/13014/2026 WP(C)/10287/2026	BENUDHAR NAYAK VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// () //
222	D-ABLAPL/9371/2026 ABLAPL/3936/2026	MANORANJAN TRIPATHI @ TUNA VS STATE OF ODISHA	SASWATI SOUMYA SAHU VS	BRAHMAGIRI /135 /2026 () //
223	D-ABLAPL/8008/2026 ABLAPL/3937/2026	DROUPADI SAMAL VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	AUL /486 /2024 () //
224	D-ABLAPL/9423/2026 ABLAPL/3938/2026	PINTU@RABI MAHARANA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BHARATPUR PS /202 /2026 () //
225	D-ABLAPL/9515/2026 ABLAPL/3939/2026	LIPUN NAIK VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL SADAR /357 /2024 () //
226	D-ABLAPL/8217/2026 ABLAPL/3940/2026	SK. RAJU VS STATE OF ODISHA	SK. ZAFARULLA VS	KANJIPANI /26 /2025 () //
227	D-ABLAPL/8478/2026	SK. RAJU	SK. ZAFARULLA	GHATAGAON /112 /2025

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	ABLAPL/3941/2026	VS STATE OF ODISHA	VS	() //
228	D-ABLAPL/9519/2026 ABLAPL/3942/2026	RAJENDRA KUMAR PATRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BIRMAHARAJPUR /191 /2025 () //
229	D-ABLAPL/8583/2026 ABLAPL/3943/2026	MUKTAR ALLI VS STATE OF ODISHA	SK. ZAFARULLA VS	BHADRAK RURAL /828 /2025 () //
230	D-ABLAPL/9550/2026 ABLAPL/3944/2026	RAJIB CHHATRIA VS STATE OF ODISHA	DEBABRATA DASH VS	JAIPATNA /27 /2026 () //
231	D-ABLAPL/9556/2026 ABLAPL/3945/2026	PAPUNU @ PAPUNU KUMAR NAYAK VS STATE OF ODISHA	SWAGATIKA PANDA VS	NIMAKHANDI /26 /2026 () //
232	D-ABLAPL/8668/2026 ABLAPL/3946/2026	UMAKANTA NAIK VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	LAIKERA /71 /2026 () //
233	D-ABLAPL/9060/2026 ABLAPL/3947/2026	ULLASH CHANDRA MALLICK @ ULLASH MALLICK VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	ERASAMA /77 /2026 () //
234	D-ABLAPL/9064/2026 ABLAPL/3948/2026	MANORAMA SAHOO VS STATE OF ODISHA	KARUNAKAR GAYA VS	TIGIRIA /65 /2026 () //
235	D-ABLAPL/9532/2026 ABLAPL/3949/2026	KHIROD CHANDRA MAHAKUD VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	GHAGARBEDA /104 /2025 () //
236	D-ABLAPL/9538/2026 ABLAPL/3950/2026	DAKUNA @ BRUNDABAN KHATEI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /303 /2019 () //
237	D-ABLAPL/9527/2026 ABLAPL/3951/2026	BIJAY KUMAR MALLICK @ VIJAY KUMAR MALLICK VS STATE OF ODISHA	ASHOK KUMAR GHADAI VS	PAHALA /131 /2026 () //
238	D-ABLAPL/9545/2026 ABLAPL/3952/2026	RUPAK KUMAR NAYAK VS	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /26 /2026 ()

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239	D-ABLAPL/9180/2026 ABLAPL/3953/2026	STATE OF ODISHA E.SURESH KUMAR VS	SOUBHAGYA KUMAR DASH VS	// BAIDYANATHPUR /96 /2026 ()
240	D-ABLAPL/9199/2026 ABLAPL/3954/2026	STATE OF ODISHA BIDYADHAR MALIK VS	SUBRAT KUMAR DAS VS	// SORO /368 /2022 ()
241	D-ABLAPL/9548/2026 ABLAPL/3955/2026	STATE OF ODISHA JADUMANI CHHATRIA VS	DEBABRATA DASH VS	// JAIPATNA /27 /2026 ()
242	D-ABLAPL/9224/2026 ABLAPL/3956/2026	STATE OF ODISHA SANGRAM KISHOR SAHU @ SANGRAM SAHU VS	MANAS KUMAR CHAND VS	// SOHELLA /161 /2020 ()
243	D-ABLAPL/9529/2026 ABLAPL/3957/2026	STATE OF ODISHA SIBA PRASAD MALLICK VS	ASHOK KUMAR GHADAI VS	// PAHALA /131 /2026 ()
244	D-ABLAPL/9296/2026 ABLAPL/3958/2026	STATE OF ODISHA RAGHAB CHANDRA SAHOO VS	CHIRANJIB ROUT VS	// PALLAHARA /40 /2025 ()
245	D-ABLAPL/9558/2026 ABLAPL/3959/2026	STATE OF ODISHA SANDHAR MAJHI VS	TUKUNA KUMAR MISHRA VS	// UMERKOTE /80 /2026 ()
246	D-ABLAPL/9300/2026 ABLAPL/3960/2026	STATE OF ODISHA ROHIT CHANDRA DASH VS	CHIRANJIB ROUT VS	// BARKOTE /515 /2025 ()
247	D-ABLAPL/9552/2026 ABLAPL/3961/2026	STATE OF ODISHA SHIBA @ SIBA MANDAL VS	SWAGATIKA PANDA VS	// GOLANTHARA (BERHAMPUR) /95 /2026 ()
248	D-ABLAPL/8731/2026 ABLAPL/3962/2026	STATE OF ODISHA TAPAS KUMAR ROUT VS	SASWATI SOUMYA SAHU VS	// BHANDARIPOKHARI /109 /2026 ()
249	D-ABLAPL/9574/2026 ABLAPL/3963/2026	STATE OF ODISHA MD. KAMAL VS	PABITRA KUMAR NAYAK VS	// BANHARPALI /73 /2026 ()
		STATE OF ODISHA		//

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250	D-ABLAPL/9355/2026 ABLAPL/3964/2026	SANJAYA PRUSTY @ SANJAY PRUSTY VS STATE OF ODISHA	KHAGESWAR BEHERA VS	TALCHER TOWN /236 /2026 () //
251	D-ABLAPL/8749/2026 ABLAPL/3965/2026	ABHINA @ ABHIRAM NATH VS STATE OF ODISHA	GOUTAM KUMAR ROUSTRAY VS	TIRTOL /174 /2026 () //
252	D-ABLAPL/9140/2026 ABLAPL/3966/2026	JAYATA KUMAR NATH @ LITU NATH VS STATE OF ODISHA	HAJI SK ABDUL ISTAR VS	BHADRAK TOWN /123 /2026 () //
253	D-ABLAPL/9647/2026 ABLAPL/3967/2026	KALIA @ MURALIDHAR BISWAL VS STATE OF ODISHA	SUBHARNSU SEKHAR PANDA VS	RASOL /79 /2025 () //
254	D-ABLAPL/7839/2026 ABLAPL/3968/2026	PRADEEP KUMAR SAHOO VS STATE OF ODISHA	SK. ZAFARULLA VS	EOW,BHUBANESWAR /4 /2025 () //
255	D-ABLAPL/9657/2026 ABLAPL/3969/2026	GAJENDRA SAHOO VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BOUDH /132 /2026 () //
256	D-ABLAPL/9660/2026 ABLAPL/3970/2026	RAJENDRA JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /307 /2024 () //
257	D-ABLAPL/8332/2026 ABLAPL/3971/2026	JITENDRA ROUT VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	DHENKANAL SADAR /329 /2023 () //
258	D-ABLAPL/9678/2026 ABLAPL/3972/2026	BASANTA SAHU @ BASANTA KUMAR SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 J.M.F.C.,BHAPUR(Nayagarh) ICC/000012/2025
259	D-ABLAPL/9189/2026 ABLAPL/3973/2026	BIJAYA KUMAR OJHA VS STATE OF ODISHA	KABIR KUMAR JENA VS	KENDRAPARA SADAR /134 /2026 () //
260	D-ABLAPL/9500/2026 ABLAPL/3974/2026	GURUCHARAN JENA @ GURIA VS STATE OF ODISHA	PINKY JENA VS	MANGALPUR /43 /2026 () //
261	D-ABLAPL/9585/2026	JADA @ JODA SOREN	AMULYA RATNA PANDA	SAHADEV KHUNTA /130 /2026

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	ABLAPL/3975/2026	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/9682/2026 ABLAPL/3976/2026	GOURI MOHAPATRA VS STATE OF ODISHA	DEBASISH SAMAL VS	RUPSA /24 /2025 () //
263	D-ABLAPL/9592/2026 ABLAPL/3977/2026	SAIK TANVEER AHMMAD @ SK. TANBIR AHEMD @ ANUL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHUNTUNI /16 /2023 () //
264	D-ABLAPL/9694/2026 ABLAPL/3978/2026	RAJESH KUMAR GHOSH VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	RAIBANIA /42 /2026 () //
265	D-ABLAPL/9609/2026 ABLAPL/3979/2026	DILLIP KUMAR MOHAPATRA VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	CUTTACK VIGILANCE /11 /2026 () //
266	D-ABLAPL/9547/2026 ABLAPL/3980/2026	ARUN BANCHHOR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KANTAMAL /24 /2025 () //
267	D-ABLAPL/9698/2026 ABLAPL/3981/2026	BHAGA @ BISWARANJAN DAS VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARSHAGHAI /103 /2026 () //
268	D-ABLAPL/9680/2026 ABLAPL/3982/2026	DIBAKAR GOUDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	DHARAKOT PS /240 /2025 () //